GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 3904

TO BE ANSWERED ON THE 06TH APRIL, 2022/ CHAITRA 16, 1944 (SAKA)

INTERLINKING OF INVESTIGATION AGENCIES

3904 # SHRI BRIJLAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government proposes to use the data of National Crime Records Bureau (NCRB) in order to prevent crimes in the country and if so, the steps taken in this regard;
- (b) whether Government has asked for data from the States in this regard and if so, the response of the States thereon;
- (c) whether Government has proposed to interlink all central investigation agencies such as CBI, NIA, Narcotics Control Bureau (NCB) and maximum police stations of States; and
- (d) if so, the details thereof and the steps taken in this direction?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a) & (b): 'Police' and 'Public Order' are state subjects as per the Seventh Schedule to the Constitution of India. The responsibility for maintaining law and order, protection of life and property of the citizens, rest with the respective State Governments and the State Governments are competent to deal with such offences under the extant provisions of law. Ministry of Home Affairs (MHA) has implemented the Crime and Criminal Tracking Network and Systems (CCTNS) and the Inter-Operable Criminal Justice System (ICJS) in all States/Union Territories. The police data is entered in the CCTNS by all

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States/Union Territories. This data, relevant for search and query in investigation, is also shared by the States/ Union Territories with the National Crime Record Bureau (NCRB).

(c) and (d): No, sir. The NCRB has undertaken coordination meeting with central investigation agencies for interlinking of their crime database with the CCTNS/ ICJS. Currently, the CCTNS data is available through the ICJS to law enforcement officers, including central investigation agencies, for investigation and crime prevention. Similarly, the ICJS provides search and query on FIR database of the National Investigation Agency and the Railway Protection Force to police in States/ Union Territories.
